

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5999
ANSWERED ON:03.05.2010
DISCONTINUATION OF WORKS UNDER MGNREGS
Haque Shri Mohammad Asrarul

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that all works under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been stopped in Bihar;
- (b) if so, the reasons therefor;
- (c) the effect on the registered workers as a result of the same; and
- (d) the corrective measures taken by the Government to overcome the situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): Mahatma Gandhi NREGA is an Act passed by the Parliament of India. The Act provides a legal guarantee for at least 100 days of employment to every rural household in a financial year for doing unskilled manual work on demand. Works are taken up in accordance with the provisions of the Act in order to meet the labour demand arising at the field level. As reported by the State Government of Bihar, a total of 1,54,946 works were taken up and 40,42,386 households have been provided employment in Bihar under Mahatma Gandhi NREGA.